

Anura Devi vs. State
FIR No. 79/2020 PS Mayapuri Vihar
U/s. 489-384 IPC

अनुशुल मेहता
ANSHUL MEHTA
मेट्रोपॉलिटन मॅजिस्ट्रेट
Metropolitan Magistrate
कोर्ट नं. 28
Court No. 28
कांसलर कक्षा कोर्ट, दिल्ली
Karlsruhe Court, Delhi

03.05.2021

The present application is taken up for hearing through VC through CISCO WEBEX APP.

Present : Lt. APP for the State through VC.

Sh. Varun Mudgil, Lt. Counsel for applicant through VC.

This is an application U/s. 167 (2) Cr.PC.

Reply filed by the IC.


Lt. Counsel for applicant / accused submits that he wants to withdraw the present application.

Heard.

In view of the submissions, the present application is dismissed as withdrawn.

Copy of the order be given dasti on request.

Application is disposed off accordingly.


(ANSHUL MEHTA)
MM (East)/KKD/Delhi/03.05.2021

Metropolitan Magistrate
KKD Courts, Delhi

